राजस्थान में लघु और आनुषंगिक उद्योगों के विकास के लिये चुने गए स्थान

1939. **श्री मनफूल सिंह चौधरी:** क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछड़े क्षेत्रों में जानकारी और गैर-सरकारी क्षेत्रों के लघु तथा आनुषांगिक उद्योगों का विकास करने संबंधी स्कीम के अन्तर्गत राजस्थान में कौन-कौन से स्थान चुने गये हैं; और

(ख) यह स्कीम वहां कब शुरू की जाएगी और उसका ब्यौरा क्या है?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना): (क) सहायक उद्योगों के विकास कार्यक्रमों में बड़े एककों तथा उनके आसपास मध्यवर्ती माल की सप्लाई करने हेतु लघु एककों की स्थापना करना प्रकल्पित है। राजस्थान में दो पिछड़े जिलों में सरकारी क्षेत्री-उद्योग समूह, झुनझुनू तथा हिन्दुस्तान जिंक कारपोरेशन लि., उदयपुर स्थापित किये गये हैं। हाल ही में दो अन्य पिछड़े जिलों में तीन निजी क्षेत्र के एकक स्थापित हुए हैं। ये हैं--ईधर ट्रेक्टर इंडिया लिमिटेड तथा अशोक लेलैंड, अल्वर तथा अलकोबेवस मेटल्स कं. जोधपुर।

(ख) सहायक उद्योगों के स्थापित करने का कार्यक्रम जिसमें सहायक एककों को स्थापित करने के लिये बढावा देना भी शामिल है, एक निरन्तर चलने वाली प्रक्रिया है।

तीनों उपक्रमों द्वारा लघु क्षेत्र के सहायक एककों से की गई कुल खरीद की रकम इस प्रकार है :--

(क) हिन्दुस्तान कापर लि० खेतड़ी झुनझुन	32 लाख रुपये अक्टूबर 79 से मार्च 80 तक
(ख) इन्स्ट्रमेन्टेशन लि० कोटा	88.34 लाख रुपये (1979-80)
(ग) हिन्दुस्तान मशीन टूल्स अजमेर	8.8 लाख रुपए (1978-79)

Restriction on Entry of Nepali Citizens into India

1940. **SHRI K. P. UNNIKRISHNAN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any restriction has been imposed on the entry of Nepali citizens into India;

(b) if so, when;

(c) whether, prior to such restriction, they were free to enter India, settle in India and acquire the nationality of India;

(d) if no restriction has been imposed, whether they are free to settle in India and acquire the nationality of India; and

(e) whether Indian citizens are free to go to Nepal, settle in Nepal, and acquire the citizenship of Nepal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI) YOGENDRA MAKWANA: (a) to (e). Citizens of Nepal and India are free to enter into and stay in each other's country and also acquire citizenship in accordance with local laws/orders in force.

सेना में जवानों की भर्ती

1941. **श्री वृद्धि चन्द्र जैन :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि राजस्थान राज्य में इस समय सेना में जवानों की भर्ती केवल शहरों में ही की जाती है और कस्बों में नहीं की जाती है;

(ख) क्या रक्षा विभाग का विचार बाड़मेर सीमावर्ती जिले के मुख्यालय बाड़मेर शहर में भर्ती केन्द्र खोलने का है; और

(ग) यदि हां, तो उक्त केन्द्र कब तक खोला जायेगा?

रक्षा मंत्रालय में राज्य मंत्री (श्री सी. पी. एन. सिंह): (क) जी नहीं राजस्थान राज्य में शाखा भरती कार्यालयों द्वारा शहरों, कस्बों और ग्रामीण क्षेत्रों में भरती की जाती है। दूरस्थ क्षेत्रों में भी इन भरती दलों को नियमित रूप से भेजा जाता है। इसके अलावा भरती रैलियों का आयोजन करके भी भरती की जाती है।

(ख) और (ग). बाड़मेर में एक नये भरती केन्द्र की स्थापना का कोई प्रस्ताव नहीं है। अजमेर, जोधपुर, अलवर, कोटा और झुनझुनू में स्थित वर्तमान भरती केन्द्रों द्वारा पूरे राज्य में भरती का काम सुचारू रूप से कर लिया जाता है। अतः बाड़मेर में एक नये भरती केन्द्र की स्थापना की आवश्यकता नहीं समझी गई।

Exclusion of Government Director from National Instruments Ltd., Calcutta

1942. SHRI SATYA SADHAN CHAKRABORTY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Board of Directors of National Instruments Ltd., ceased to include a Director from Government of West Bengal;

(b) if so, the reasons therefor; and

(c) whether it would affect the Company's performance due to such departure from its previous policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). The Board of Directors of the company is constituted from time to time keeping in view the need to associate persons connected with the company's programme of activities, like technical experts, representatives of user organisation, etc. The present Board of Directors does not include a representative of the State Government. The company is, however, maintaining close liaison with the State Government to ensure that its performance is not affected.

Chinese trained Rebels active in North East Region

1943. SHRI GHULAM RASOOL KOCHACK:
DR. FAROOQ ABDULLAH:
SHRI P. M. SAYEED:
SHRI M. RAM GOPAL REDDY:
SHRI M. V. CHANDRA-SHEKHARA MURTHY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has been reported in *Hindustan Times* dated the 30th May, 1980 that China trained rebels are active in North East India;

(b) whether it is a fact that China has been giving training to the people of Nagaland, Tripura, Arunachal Pradesh for anti Indian activities;

(c) if so, whether Chinese arms and ammunition were found in their possession;

(d) whether Government has taken up this question with Chinese Government; and

(e) if so, what steps have been taken to check the borders of all these States with Burma and China?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Government have seen reports in this regard.

(b) to (e). According to information available, some gangs of Nagas, Mizos and Mainpuri underground had gone to China and returned with arms in the past. The matter was taken up at high levels with the Chinese Government. In February, 1979, the Chinese Minister gave an assurance, that such support as might have been given earlier could be looked upon as a thing of the past. Subsequently this assurance has been reiterated by the Chinese through